

Question No. 1623 on July 17, 1992 and state:

(a) whether the Government have finalised plan for the commercialisation of surplus DTC land;

(b) if so, the details thereof and surplus land of DTC, depot-wise; and

(c) the details of the nature of commercial activities for which these surplus lands are likely to be utilised, depot-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, sir.

(b) and (c). Does not arise.

Ceiling on RBI Credit to Union Government

814. SHRI M.V.V S. MURTHY: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to impose a ceiling on the amount of net RBI credit to the Union Government as imposed on the States;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDHUKE): (a) No, Sir.

(b) Does not arise.

(c) The assistance required to be

provided to States for their Plan and Non-Plan expenditure on the basis of the scheme of financing the Annual Plan approved by the Planning Commission and the accepted recommendations of the Finance Commission forms part of the Center's deficit. Reserve Bank also provides ways and means advances to the States to tide over their temporary cash deficits. Hence, over and above these, the States are not expected to run into continuous over-drafts with RBI. The position of the Centre and States in relation to RBI credit is not, therefore, strictly comparable. Government however keeps a close watch on the increase in net RBI credit and takes all possible measures to keep it within reasonable limits.

Development of National Highways in Kerala

815. SHRI THAYIL JOHNNANJALOSE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have approved some schemes for development of National Highways in Kerala during the year 1992-93;

(b) if so, the details thereof; and

(c) the total length of the roads likely to be developed under the schemes and the amount earmarked therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. The following one Project has been sanctioned during 1992-93.

<i>Name of the Project</i>	<i>Amount sanctioned</i>
Construction of Aukulam Bridge on NH -47	Rs. 4,90,03,000/-